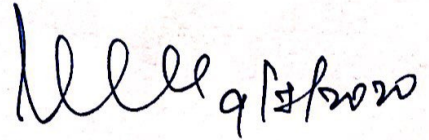


ADM No.294/2020

Office of the
Principal District & Sessions Judge,
Bengaluru Rural District, Bengaluru,
dated: 09.07.2020

NOTIFICATION

Sitting arrangements made on **09.07.2020** in respect of **Shri J.V. Vijayananda**, IX Additional District & Sessions Judge, Bengaluru Rural District, Bengaluru and **Smt. Nisarathbanu Babasaheb Shaikh**, Additional Senior Civil Judge and J.M.F.C., Doddaballapura vide Notification bearing ADM No.294/2020 dated 27th June 2020, stand cancelled due to unavoidable circumstances.



(Venkatesh Naik T.)
Principal District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

Copy sent through e-mail to:

1. The Courts concerned.
2. Public Prosecutor and Assistant Public Prosecutors.
3. District Government Pleaders.
4. Superintendent of Police, Bengaluru Rural District, Bengaluru.
5. Advocates' Association of Bengaluru city and of Doddaballapura, through concerned courts.
6. Web-hosting.
7. Notice Board, for information.